

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03rd April, 2023

NOTICE

Please take notice that the following matter listed on 05.04.2023 in the Court-III will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	Manoj Kumar Jha	Amith Krishnan H.	Abhay K Das
	No. 51 of 2020	Vs. Surjeet Singh & Ors.		Shubham Shalini-R1
		Surject Singil & Ors.		A11- C1 D2
	(PH)			Akash Sharma-R2
				A.K. Srivastava-R3
				Krishna Dev-R4

By order of Hon'ble Chairperson

-Sd/-

Registrar